

GAHC010197152026



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THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL/64/2026

SMT. NANDINEE DAS
D/O SRI DEEPAK KUMAR DAS, R/O H. NO. 25, C/O SMT. TILOTTAMA DAS,
BYE-LANE, RAJBARI, UZANBAZAR, GUWAHATI, ASSAM, PIN- 781001

VERSUS

THE STATE OF ASSAM AND 38 ORS.
REPRESENTED BY ITS PRINCIPAL SECRETARY TO THE GOVERNMENT OF
ASSAM, DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT,
GOVERNMENT OF ASSAM, DISPUR, GUWAHATI, ASSAM. PIN- 781006

2:THE ADDITIONAL CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM
HOME AND POLITICAL DEPARTMENT
ASSAM SECRETARIAT
DISPUR
GUWAHATI
ASSAM. PIN- 781006

3:THE INSPECTOR GENERAL OF PRISONS
ASSAM PRISON HEADQUARTERS
KHANAPARA
GUWAHATI
ASSAM. PIN- 781022

4:THE ASSAM STATE CHILD PROTECTION SOCIETY
REPRESENTED BY ITS CHAIRMAN

46
SURVEY BUS STOP
BELTOLA
GUWAHATI
ASSAM. PIN- 781028

5:THE JUVENILE JUSTICE BOARD

BAJALI

REPRESENTED BY ITS PRINCIPAL MAGISTRATE

WARD NO. 9

PATHSALA TOWN

NEAR CIVIL HOSPITAL

P.O. PATHSALA

P.S. BAJALI

6:THE JUVENILE JUSTICE BOARD

BAKSA

REPRESENTED BY ITS PRINCIPAL MAGISTRATE

BAKSA DISTRICT CENTRE

ROOM NO. 28

MUSHALPUR

BAKSA

7:THE JUVENILE JUSTICE BOARD

BARPETA

REPRESENTED BY ITS PRINCIPAL MAGISTRATE

KRISHNA NAGAR

HOUSE NO-116

SUNDARIDIYA

BARPETA

8:THE JUVENILE JUSTICE BOARD

BISWANATH

REPRESENTED BY ITS PRINCIPAL MAGISTRATE

DISTRICT CHILD PROTECTION UNIT

BAMGAON WARD NO 12

NEAR BANDHAN BANK DAILY BAZAR BRANCH

BISWANATH CHARIALI - 784176

BISWANATH

ASSAM

9:THE JUVENILE JUSTICE BOARD

BONGAIGAON

REPRESENTED BY ITS PRINCIPAL MAGISTRATE

OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER

KATHOLTOLI

NEAR SHIVA MANDIR

P.O./P.S./ DIST - BONGAIGAON. PIN- 783380. ASSAM

10:THE JUVENILE JUSTICE BOARD

CACHAR

REPRESENTED BY ITS PRINCIPAL MAGISTRATE

SUKHODAPALLY OPPOSITE MEDILAND HOSPITAL

ITKHOLA
SILCHAR PINCODE-788002

11:THE JUVENILE JUSTICE BOARD
CHARAIDEO
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
RAJADHAP
SHYAM GALI
SONARI
CHARAIDEO
PIN-785690

12:THE JUVENILE JUSTICE BOARD
CHIRANG
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
DISTRICT CHILD PROTECTION UNIT) CHIRANG
KAJALGAON

13:THE JUVENILE JUSTICE BOARD
DARRANG
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER
DARRANG
MANGALDAI
ASSAM
VILL- GERIMARI
NEAR BHEBARGHAT BUS STAND
P.O.- MANGALDAI
PIN - 784125

14:THE JUVENILE JUSTICE BOARD
DHEMAJI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE. O/O DISTRICT CHILD
PROTECTION UNIT
NARAH BHAWAN
WARD NO. 3
RLY. STATION ROAD
P.O. AND DIST. DHEMAJI
PIN- 787057

15:THE JUVENILE JUSTICE BOARD
DHUBRI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
WARD NO-2 MG ROAD NEAR SALES TAX OFFICER
DHUBRI P.O AND DIST- DHUBRI
PIN-783301

16:THE JUVENILE JUSTICE BOARD

DIBRUGARH
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
DR. LILA GOGOI PATH
JIBON PHUKAN NAGAR
P.O. - C.R. BUILDING
P.S. AND DIST.- DIBRUGARH
ASSAM

17:THE JUVENILE JUSTICE BOARD
DIMA HASAO
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
NEAR SHIKSHA BHAWAN AND J.K. SERVICING CENTRE
HAFLONG
DIMA HASAO
PO/PS- HAFLONG
PIN-788819

18:THE JUVENILE JUSTICE BOARD
GOALPARA
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O THE DISTRICT CHILD PROTECTION OFFICER
OPPOSITE SATSANG VIHAR
NEAR MALARIA OFFICE
BOC
GOALPARA

19:THE JUVENILE JUSTICE BOARD
GOLAGHAT
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
HAMDOI POOL
NEAR GOLAGHAT JATIYA VIDYALAY
PO
PS AND DIST - GOLAGHAT
785621

20:THE JUVENILE JUSTICE BOARD
HAILAKANDI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER
ABDUL GONI ROAD
WARD NO. 12
P.O.
P.S AND DIST- HAILAKANDI
PIN- 788151

21:THE JUVENILE JUSTICE BOARD
HOJAI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE

O/O DISTRICT CHILD PROTECTION UNIT
HOJAI
SANKARDEV NAGAR
P.S.- HOJAI
PIN- 782442

22:THE JUVENILE JUSTICE BOARD
JORHAT
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER
MALOW ALI
JANAPITH
JORHAT

23:THE JUVENILE JUSTICE BOARD
KAMRUP
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O- DCPO
KAMRUP
AMINGAON HAJO CHOWK
NEAR SANI MANDIR
BANDHAN BANK CAMPUS
AMINGAON. PIN - 781031

24:THE JUVENILE JUSTICE BOARD
KAMRUP METROPOLITAN
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
CHILDREN HOME FOR BOYS CAMPUS
FATASIL AMBARI
GUWAHATI-25

25:THE JUVENILE JUSTICE BOARD
KARBI ANGLONG
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
RONGKHELAN BELTOLA ROAD WARD NO.8
NEAR KIDZEE SCHOOL. PIN-782462

26:THE JUVENILE JUSTICE BOARD
KOKRAJHAR
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O DISTRICT CHILD PROTECTION OFFICER
COURT PARA W/NO - 10 (NEAR D.C. OFFICE) P.O.
P.S. AND DIST- KOKRAJHAR - 783370 ASSAM

27:THE JUVENILE JUSTICE BOARD
LAKHIMPUR
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
DCPU TIRTHESWAR HAZARIKA PATH

WARD NO. 7
NORTH LAKHIMPUR. PIN- 787001

28:THE JUVENILE JUSTICE BOARD
MAJULI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION UNIT
GARAMUR
NEAR S.B.I. GARAMUR BRANCH
MAJULI
PIN-785104
ASSAM

29:THE JUVENILE JUSTICE BOARD
MORIGAON
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER
MORIGAON
OPPOSITE CENTRAL BANK OF INDIA
MORIGAON COLLEGE ROAD
WARD NO-7
PIN-782105

30:THE JUVENILE JUSTICE BOARD
NAGAON
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O THE DISTRICT CHILD PROTECTION OFFICER A.D.P. ROAD
CHRISTIAN PATTY
NEAR NAGAON BAPTIST CHURCH
P.O.- NAGAON
P.S.- SADAR
PIN - 782001
DIST - NAGAON (ASSAM)

31:THE JUVENILE JUSTICE BOARD
NALBARI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DIST. CHILD PROTECTION OFFICER
NALBARI
SANTIPUR
WARD NO.-12
P.O. AND DIST.- NALBARI

32:THE JUVENILE JUSTICE BOARD
SIVASAGAR
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER
SIVASAGAR

WEST JAMUNA ROAD
NEW COLONY
WARD -2

33:THE JUVENILE JUSTICE BOARD
SONITPUR
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O THE DISTRICT CHILD PROTECTION OFFICER
WARD NO.19
NEAR BIHU FIELD
CHANDMARI
TEZPUR
SONITPUR
ASSAM
PIN -784001

34:THE JUVENILE JUSTICE BOARD
SRIBHUMI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION UNIT
AZAD SAGAR ROAD
NEAR SETTLEMENT IDGAH
SRIBHUMI

35:THE JUVENILE JUSTICE BOARD
SOUTH SALMARA-MANKACHAR
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
H.M.ROAD
FEKAMARI
P.O. FEKAMARI
P.S. MANKACHAR
DIST-SOUTH SALMARA MANKACHAR
ASSAM - 783135

36:THE JUVENILE JUSTICE BOARD
TAMULPUR
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O DISTRICT CHILD PROTECTION UNIT
TAMULPUR

37:THE JUVENILE JUSTICE BOARD
TINSUKIA
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
O/O DISTRICT CHILD PROTECTION UNIT
BORGURI
NEAR KALI MANDIR
TINSUKIA

38:THE JUVENILE JUSTICE BOARD
UDALGURI
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
OFFICE OF THE DISTRICT CHILD PROTECTION OFFICER
UDALGURI
NEARBY GOLMAGAON HIGH SCHOOL
UDALGURI
ASSAM

39:THE JUVENILE JUSTICE BOARD
WEST KARBI ANGLONG
REPRESENTED BY ITS PRINCIPAL MAGISTRATE
HAMRE

Advocate for the Petitioner : MR SAURADEEP DEY, SHELI CHAKRABORTY

Advocate for the Respondent : GA, ASSAM,

BEFORE
HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MR. JUSTICE RAJESH MAZUMDAR

ORDER

Date : 28-09-2026
(M. Zothankhuma, J)

1. Heard Mr. S. Dey, learned counsel for the petitioner, who submits that in terms of Section 8(3)(m) of the Juvenile Justice (Care and Protection of Children) Act, 2015, (hereinafter referred to as 'the 2015 Act'), the Juvenile Justice Boards in every district of Assam, are to conduct regular inspection of jails meant for adults, to check if any child is lodged in such jails. They are also required to take immediate measures for transfer of such a child to an observation home or a place of safety, as the case may be. He submits that despite the petitioner having made enquiries with regard to the number of children in jails, the petitioner has been given information only with regard to 12 districts. He accordingly prays that a direction should be issued to the authorities to conduct regular jail visits and to give a report on the same to the

concerned authorities.

2. Mr. S. Baruah, learned Government Advocate, Assam appearing for the State submits that if a direction is issued to the State and the Juvenile Justice Boards to conduct regular jail visits and make a report with regard to the same, the same will be done by the concerned authorities.

3. On considering the prayer made by the petitioner, we are of the view that the matter need not detain us any longer, inasmuch as, the statutory requirement is provided under Section 8(3)(m) of the 2015 Act, to conduct regular jail visits by the Juvenile Justice Boards.

4. We accordingly direct the Juvenile Justice Boards of all the districts to conduct a jail visit by 31.10.2026, to see if there is any child in the jail meant for adults. If any children are identified in the adult jails, they should be sent to the proper homes, as per the provisions of the 2015 Act. The Juvenile Justice Boards of each district shall send a report with regard to the jail visit to be conducted in the month of October, 2026 to the Secretary, District Legal Services Authority, who shall thereafter forward the same to the Member Secretary of the Assam State Legal Services Authority.

5. The Juvenile Justice Boards of each district should accordingly conduct regular jail visits in terms of Section 8(3)(m) of the 2015 Act and preferably within every three months thereafter. They should thereafter send a report of the same to the concerned District Legal Services Authority Secretary.

6. The PIL is accordingly disposed of.

7. The petitioner should serve copies of this order to the Juvenile Justice

Boards of all the districts along with copies of the same to the District Legal Services Authority Secretaries of all the districts.

JUDGE

JUDGE

Comparing Assistant